## REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON SCIENCE AND TECHNOLOGY, ENVIRONMENT AND FORESTS

SHRIMATI S.G. INDIRA (Tamil Nadu): Sir, I present the following Reports (in English and Hindi) of the Department-Related Parliamentary Standing Committee on Science and Technology, Environment and Forests:

- (1) Ninety-sixth Report on Action Taken by the Department of Science and Technology on the recommendations/observations contained in the eighty-ninth Report on Demands for Grants (2001-2002) of the Department of Science and Technology.
- (2) Ninety-seventh Report on Action Taken by the Department of Ocean Development on the recommendations/observations contained in the Eighty-eighth Report on Demands for Grants (2001-2002) of the Department of Ocean Development.
- (3) Ninety-eighth Report on Action Taken by the Ministry of Environment and Forests on the recommendations/observations contained in the Ninetieth Report on Demands for Grants (2001-2002) of the Ministry of Environment and Forests.

अनुसूचित जाति और अनुसूचित जनजाति कल्याण संबंधी समिति के विवरण

श्री श्यामलाल (उत्तर प्रेदश): सभापति जी, मैं अनुसूचित जाति और अनुसूचित जनजाति कल्याण संबंधी समिति के निम्नलिखित प्रतिवेदनों में अंतर्विष्ट सिफारिशों/समुक्तियों के संबंध में सरकार द्वारा की गई अंतिम कार्रवाई संबंधी उत्तरों को दर्शाने वाले विवरणों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूं:-

- (1) Ninth Report (nth Lok Sabha) Reservation for and employment of SCs and STs in Engineers India Limited.
- (2) Forty-eighth Report (10th Lok Sabha) Reservation for and employment of SCs and STs in Bharat Heavy Electricals Limited.
- (3) Forty-ninth Report (10th Lok Sabha) Reservation for and employment of SCs and STs in Indian Oil Corporation

- Limited including Reservation for SCs and STs in grant of gas/petrol agencies.
- (4) Tenth Report (nth Lok Sabha) Reservation for and employment of SCs and STs in allotment of gas and petrol agencies.
- (5) Sixteenth Report (10th Lok Sabha) Reservation for and employment of SCs and STs in State Bank of India and credit facilities provided by the Bank to them.
- (6) Forty-fifth Report (10th Lok Sabha) Working of Integrated Rural Development Programme (Assistance provided to SCs/STs).
- (7) Fiftieth Report (10th Lok Sabha) Reservation for and employment of SCs and STs in Central Board of Direct Taxes and Central Board of Excise and Customs.
- (8) Thirty-second Report (loth Lok Sabha) Reservation for and employment of SCs and STs in Cement Corporation of India Limited.
- (9) Thirteenth Report (13th Lok Sabha) Representation of SCs and STs in Judiciary with special reference to the appointments in Supreme Court and High Courts.
- (10) Ninth Report (10th Lok Sabha) Reservation for and employment of Scheduled Castes and Scheduled Tribes in National Building Construction Corporation Ltd.

## REPORT OF THE STANDING COMMITTEE ON INFORMATION TECHNOLOGY

SHRI P.N. SIVA (Tamil Nadu): Sir, I lay on the Table a copy (in English and Hindi) of the Thirty-second Report of the Standing Committee on Information and Technology Entry of Foreign Print Media and Foreign Direct Investment in Print Media.

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